- (b) whether his Ministry has received several requests in this regard; and
- (c) if so, the details of the action being taken on the said issues?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) to (c) Yes Sir. The Government has received several requests in this regard and the Organizing Committee (OC), Commonwealth Games 2010, Delhi have taken the following steps to give Hindi an appropriate place in their programmes and publicity campaigns:

- (i) All articles/press releases are sent in Hindi.
- (ii) All queries from Hindi media are answered in Hindi.
- (iii) All the speeches during the Queen's Baton relay in India are delivered in Hindi.
- (iv) Volunteer Programme Manual has been prepared in Hindi.
- (v) All advertisements regarding Commonwealth Games and Organizing Committee are issued both in Hindi and English.
- (vi) The CWG Logo and word mark of OC have been developed in Hindi and are being used in communications and branding.
- (vii) All the directional signages will be bilingual with Hindi as the primary language.
- (viii) Tickets and branding collaterals across various platforms will be bilingual.
- (ix) The Hindi Logo has also been given to the stakeholders and sponsors for use on various mediums.

Government of India, through the National River Conservation Directorate (NRCD) has launched a project titled Yamuna Action Plan (YAP) with an estimated cost of Rs. 387.17 crore for making Yamuna a pollution free river. As regards putting a ban on serving beef to foreigners, it is stated that in the catering arrangements made by the Organizing Committee(OC) at different Games' venues for athletes and other officials, no beef will be served.

Expenditure of CWG-2010

 $\dagger 551.$ SHRI MOHAN SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is fully prepared to host the Commonwealth Games;
- (b) whether all stadiums, playgrounds and other courts relating to games have been upgraded to the international standards;

[†]Original notice of the question was received in Hindi.

- (c) if so, Government money spent on their construction and facelift;
- (d) whether Government has borne all the expenses to beautify the Capital and to construct bridges, culvert, over bridges, roads and residential premises;
 - (e) if so, the detail thereof;
 - (f) whether all expenses have been made through Delhi Government; and
- (g) whether Delhi Government, Indian Olympic Association and sports federation have made contribution towards the total expenditure, if not, the reasons therefor?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) Yes, Sir.

- (b) and (c) Most of the Sports venues have been completed and Test Events held. The remaining are in an advanced stage of completion and will be completed well in time for the Games. An amount of Rs. 4460 crore has been approved for upgradation/ renovation/creation of sports infrastructure.
- (d) and (e) Government of India through the Ministry of Home Affairs/Planning Commission has provided Delhi Government an amount of Rs. 2800 crore, on Plan/ side, for upgradation of sports and city infrastructure. The Govt, of Delhi is also incurring expenditure from its own resources for city infrastructure.
 - (f) No, Sir.
- (g) The Govt. of Delhi has incurred expenditure on upgradation of sports and city infrastructure. Indian Olympic Association and Sports Federations have not contributed towards total expenditure since the cost of upgradation/renovation is being borne by Government through the Venue owning agencies.

Proposed construction for CWG

- 552. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether all proposed construction of airport, stadiums, roads for Commonwealth Games have been completed; and
 - (b) if so, the details thereof?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) and (b) The information is being collected and will be laid on the Table of the House.